# COURT - I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NOS. 344 & 345 of 2017 IN DFR NO. 1054 of 2017

Dated: 15<sup>th</sup> May, 2017

#### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

GRIDCO Ltd.

...Appellant(s)

Powergrid Corporation of India Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s)

Mr. R.K.Mehta Ms. Himanshi Andley

# <u>ORDER</u>

Vs.

:

IA No. 344 & 345 of 2017 (Appls. for condonation of delay in filling & waiver of additional court fees of respondents)

Issue notice to the Respondents returnable on 10.07.2017. Dasti, in addition, is permitted.

List the matter on 10.07.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt